

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4354
ANSWERED ON:18.12.2001
KVS AND NVC
LAXMINARAYAN PANDEY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether in the Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Committee are constituted under the Chairmanship of district collector;
- (b) whether it is also a fact that in certain other schools associated with defence establishments such Committees are being chaired by the departmental heads of such defence establishments;
- (c) whether Members of Parliament and legislatures are also the members of such Committees;
- (d) if so, whether these committees meet periodically and there is a procedure for implementing the decisions and recommendations of these committees;
- (e) whether audit is also done of such institutions; and
- (f) if not, the details therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

- (a) In Kendriya Vidyalayas running in Civil Sector, the Vidyalaya Management Committees are constituted under the Chairmanship of Education Secretary/Divisional Commissioner/Distt. Magistrate or his nominee/Vice-Chancellor of a University/Director of Education/Director of Public Instruction/Eminent Educationist, as may be decided by the Sangathan according to the location of the Vidyalaya. As regard Navodaya Vidyalayas are concerned such committees are headed by the Distt. Collectors.
- (b) In Kendriya Vidyalayas in Defence Sector, the Departmental Head or a Senior Officer in the Defence Establishment concerned is nominated as Chairperson.
- (c) Local M.Ps are associated in Vidyalaya Advisory Committee of Navodaya Vidyalaya Samiti only.
- (d) Yes, Sir.
- (e) Yes, Sir.
- (f) Does not arise.